

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-20/2016/2570/R. Cell

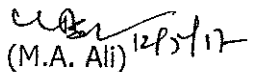
Dated Guwahati the 12<sup>th</sup> of May, 2017

The Gauhati High Court has been pleased to call for 3 (three) photocopied sets of 5 (five) judgments [2(two) from civil side and 3 (three) from criminal side] from the following Grade-III officers in connection with regular promotion from Grade-III to Grade-II of Mizoram Judicial Service:

1. Shri T. Lalhmachhuana, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl District
2. Shri R. Malsawmdawngzuala, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Lunglei District
3. Shri Thomas Lalrammawia, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Champhai District
4. Shri H. Lalduhsanga. Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Aizawl District

The judgments should reach the Joint Registrar (Recruitment), Recruitment Cell, Gauhati High Court (Old Block), Guwahati on or before 26.05.2017 within office hours.

By Order,

  
(M.A. Ali) 12/5/17

Registrar (Vigilance)-cum-In Charge,  
Recruitment Cell

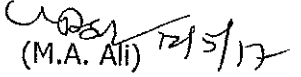
Memo No. HC.XXXVII-20/2016/2570A /R.Cell,

Dated Guwahati the 12<sup>th</sup> of May, 2017

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram for information and necessary action. He is requested to inform the concerned officers so that the required information reaches the Principal Seat of the Gauhati High Court as per schedule.
5. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.

7. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 12-05-2017 regarding calling of judgments in connection with promotion from Grade-III to Grade-II of Mizoram Judicial Service" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

  
(M.A. Ali) 12/5/17  
Registrar (Vigilance)-cum-In Charge,  
Recruitment Cell, Gauhati High Court